[श्री तुलसी दास जाधव]

जायेंगे तो दूसरे लोग क्या करेंगे। मेरा कहना है कि स्टेटमेंट रखने के बाद उस पर चर्चा मांगना हो तो मांगें, लेकिन अभी परमीशन न दें।

श्री कंवर लाल गुप्त (दिल्ली सदर) : यह कन्ट्रोवर्शियल है, वन-साइडड पिक्चर है।

MR. SPEAKER : You can ask questions about delay and other things, but if you want to go into the detailed discussion of the merits, that can be taken up only during a regular debating hour.

श्री शिव नारायण (बस्ती) : अध्यक्ष महोदय, यह हिन्दुस्तान की प्रेस्टिज का सवाल है, आसान सवाल नहीं है। हमारे प्राइम मिनिस्टर वहां मारे गये, उस की जांच भी न हो, ऐसा नहीं चल सकता...

सभापति महोदय : शास्त्री जी, आप पुराने मेम्बर हैं, यह गलत बात है। मैंने समझा था कि आप कोई प्रोसीजरल बात उठायेंगे...

श्री प्रकाशवीर शास्त्री : मैं डिबेट में नहीं जाना चाहता हूं, मैं तो स्पष्टीकरण चाहता हूं। स्पष्टीकरण की अनुमति तो आप को देनी चाहिये। मेरी केवल दो बातें रह जाती हैं...

MR. SPEAKER : It is a question between members and the Government to ask for the debate. I am concerned with the procedure to be followed. (*interruptions*) I think I will need a number of aspirins today. It is a regular headache for me.

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, यह प्रधान मन्त्री की हत्या से सम्बन्धित मामला है। मैं आपको कहता हूं कि आप इस चीज को मामूली समझ कर मत छोड़िये, हमारी बात सुनिये...(व्यवधान)...

MR. SPEAKER : I thought you will raise some procedural or technical objections. I did not allow you to have a regular debate on this. I am very sorry.

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, आप कुछ लोगों को बचाने का यत्न कर रहे हैं। हमारी बात सुन लीजिये, इतने बड़े रहस्य पर पर्दा मत डलवाइये। जिस तरह से सरकार ने इसे टेबिल पर रखा है—आप हमारी बात सुन लीजिये, आप इस समय इन के सहायक हो रहे हैं...

MR. SPEAKER : I am not allowing you more time. Kindly resume your seat. Papers to be laid Mr. Annasahib Shinde.

Notification under Essential Commodities Act

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA) : On behalf of Shri Annasahib Shinde, I beg to lay on the Table a Copy of Notification No. G.S.R. 1987 (Hindi and English versions) published in Gazette of India dated the 3rd December, 1970 rescinding the Andhra Pradesh Coarse Grains (Export Control) Order, 1965 published in Notification No. G.S.R. 88 dated the 5th January. 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See* No. LT-4621/70].

Audit Report and Audited Accounts of Defence Services and Notifications under Income-Tax Act and Customs Act etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table :

(1) A copy of the Audit Report, Defence Services, 1970 (Hindi version) under article 151(1) of the Constitution read with sub section 3(ii) of section 3 of the Official Languages Act, 1963. [*Placed in Library. See* No. LT-4625/70].

(2) A copy of Appropriation Accounts of the Defence Services for the year 1968-69 and Commercial Appendix